Court-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

A.No.228 of 2014 And A.No.290 of 2014 & IA No.455 of 2014

Dated: 26th July, 2016

Present : Hon'ble Mr. Justice Surendra Kumar, Judicial Member
Hon'ble Mr. T. Munikrishnaiah, Technical Member

In the matter of:

A.No. 228 of 2014

Silvasa Industries Assn. & Ors. .... Appellant(s)
Versus
Joint Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant (s) : Mr. Rohit Rao N
Mr. Mukund P.Unny

Counsel for the Respondent (s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Gaurav Mitra
Mr. Vishnu Sharma
Ms. Deepali Dwivedi for R-3 (RIL)
Mr. Sakesh Kumar for R-4

A.No. 290 of 2014 & IA No. 455 of 2014

Elegant Casting Pvt. Ltd. & Ors. .... Appellant(s)
Versus
Joint Electricity Regulatory Commission & Anr. .... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

ORDER

This batch of appeals is matured for arguments but since the Judicial Member is demitting office very shortly, it is difficult to conclude the hearing and pass judgment. Post this batch of appeals for arguments on **1st September, 2016.**

(T. Munikrishnaiah)
Technical Member

(Justice Surendra Kumar)
Judicial Member

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